

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/148(KB)2018
IA(I.B.C)/679(KB)2021, IA(I.B.C)/1044(KB)2023,
IA(I.B.C)/56(KB)2024, IA(I.B.C)/1065(KB)2021,
IA(I.B.C)/1615(KB)2023, IA(I.B.C)/894(KB)2021,
IA(I.B.C)/895(KB)2021, IA(I.B.C)/629(KB)2022,
IA(I.B.C)/617(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS TANTIA CONSTRUCTION LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Chairman of Monitoring Committee

Mr. Aditya Gooptu, Adv.]

Mr. D. Savla, Adv.]

Mr. Swatarup Banerjee, Adv.] For the SRA

Mr. Avishek Guha, Adv.]

Mr. Sariful Haque, Adv.]

Mr. Nirmalya Dasgupta, Adv.]

Ms. Arunika Dutta, Adv.]

Mr. Kaustav De Sarkar, Adv.]

Mr. Rahul Singh, Adv.] For the Applicant in IA(I.B.C)/1615(KB)2023

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **7th August, 2024**.

**Anamitra Pal
Court Officer**